

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL? JAIPUR BENCH, JAIPUR

CP 106/2002 (OA 241/2002)

DATE OF ORDER: 6.1.2003

Badri Lal son of Shri Onkar resident of Village 17 Meel, Pali
Tehsil Khandar, District Sawai Madhopur (Rajasthan).

..... Applicant

VERSUS

1. Shri N.K. Manglik, Executive Engineer Central Water
Commission, Chambal Division, 84-93-96, Ajay Marg, Pratap
Nagar, Sanganer, Jaipur.

2. Shri U.K. Gupta, Assistant Engineer, Central Water
Commission, Subdivision, Lower Chambal, Pali, District Sawai
Madhopur, Rajasthan.

3. Shri Shyam Sundar Sharma, Jr. Engineer, Central Water
Commission, Subdivision, Lower Chambal, Pali, District Sawai
Madhopur, Rajasthan.

....Respondents.

Mr. P.S. Sharma, Counsel for the applicant.

CORAM

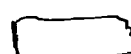
Hon'ble Mr. H.O. Gupta, Member (Administrative)

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

The learned counsel for the applicant submits that he
wants to withdraw this Contempt Petition and wants to file
a duly constituted OA since some of the reliefs has not been
granted to the applicant. In the circumstances, this Contempt
Petition is dismissed. The applicant has a liberty to file a
duly constituted OA subject to limitation.


(M.L. CHAUHAN)
MEMBER (J)


(H.O. GUPTA)
MEMBER (A)